

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No.HC.XXXVII-01/2022/143/R.Cell

Dated Guwahati the 26th March, 2022

In partial modification to this Registry's earlier notification No.HC.XXXVII-01/2022/136/R.Cell, Dated 23-03-2022, the Gauhati High Court has been pleased to postpone the Interview/ Viva Voce, in connection with Regular Promotion from Grade-II to Grade-I of Assam Judicial Service which was scheduled to be held on 28-03-2022 (Monday). Fresh date of Interview/ Viva Voce will be notified in due course.

By order

26.03.2022

(R.Baruah)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati

Memo No. No.HC.XXXVII-01/2022/143A/R.Cell

Dated Guwahati the 26th March, 2022

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court along with the lists of candidates, under the caption "**Notification dated 26-03-2022 regarding postponement of Interview/ Viva Voce in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.

26.03.2022

(R.Baruah)

Registrar (Vigilance)-cum-
In Charge Recruitment Cell,
Gauhati High Court, Guwahati